

RAJYA SABHA

Parliamentary Bulletin

PART - I

(TWO HUNDRED AND SIXTY SIXTH SESSION)

No. 5740]

WEDNESDAY, DECEMBER 04, 2024

**Brief Record of the Proceedings of the Meeting of the Rajya Sabha held
on the 4th December, 2024**

11-00 a.m.

1. Birthday Greetings

The Chairman extended greetings to Shri Milind Murli Deora, Member, on the occasion of his birthday.

11-05 a.m.

2. Papers Laid on the Table

1. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report of the Strengthening Teaching-Learning and Results for States (STARS) Project, Himachal Pradesh, for the years 2022-23.
(b) Review by Government on the working of the above Project.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report of the Strengthening Teaching-Learning and Results for States (STARS) Project, Maharashtra, for the years 2020-21 and 2021-22.
(b) Review by Government on the working of the above Project.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report of the Samagra Shiksha, Chhattisgarh, for the year 2022-23.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Annual Report of the Samagra Shiksha, U.T. of Lakshadweep, for the year 2022-23
(b) Annual Account of the Samagra Shiksha, U.T. of Lakshadweep, for the year 2022-23 and the Audit Report thereon.
(c) Review by Government on the working of the above Programme.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (v) (a) Annual Report of the Samagra Shiksha, Odisha, for the year 2023-24.
(b) Review by Government on the working of the above Programme.
- (vi) (a) Annual Report of the Samagra Shiksha, Uttarakhand, for the year 2022-23.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vii) (a) Annual Report and Accounts of the Samagra Shiksha, Chandigarh, for the year 2023-24, together with the Auditor's Report on the Account.
(b) Review by Government on the working of the above Programme.
- (viii) (a) Annual Report and Accounts of the Samagra Shiksha, U.T. of Dadra & Nagar Haveli and Daman & Diu, for the year 2022-23, together with the Auditor's Report on the Account.
(b) Review by Government on the working of the above Programme.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

2. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, framed under Article 309 of the Constitution of India: -

- (1) G.S.R. 130., dated the 5th October, 2024, publishing the Ministry of Home Affairs, National Fire Service College, Nagpur, Foreman (Group 'C' Post) Recruitment Rules, 2024.
- (2) G.S.R. 131., dated the 5th October, 2024, publishing the Ministry of Home Affairs, National Fire Service College, Nagpur, Fire Engine Driver-cum-Operator (Group 'C' Post) Recruitment Rules, 2024.
- (3) G.S.R. 159., dated the November 3 – November 9, 2024 (Weekly Gazette), publishing the Ministry of Home Affairs, National Fire Service College, Nagpur, Fire and Rescue Operator (Group 'C' Post) Recruitment Rules, 2024.
- (4) G.S.R. 160., dated the 9th November, 2024, publishing the Ministry of Home Affairs, National Fire Service College, Nagpur, Mechanic (Group 'C' Post) Recruitment Rules, 2024.

3. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Seventeenth Annual Report and Accounts of the Delhi Police Housing Corporation Limited, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company

4. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 70 of the Disaster Management Act, 2005: -

- (a) Annual Report of the National Disaster Management Authority (NDMA), New Delhi, for the year 2023-24.
 - (b) Statement of Objectives and Reasons along with Statement of Explanatory Notes pertaining to the above-mentioned Report.
 - (c) Review by Government on the working of the above Authority.
5. A copy each (in English and Hindi) of the following papers: -
- (i) (a) Annual Report and Accounts of the National Institute of Disaster Management (NIDM), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
 - (b) Statement of Objectives and Reasons pertaining to the above-mentioned Report.
 - (c) Review by Government on the working of the above Institute.
 - (ii) (a) Annual Report and Accounts of the Coalition for Disaster Resilient Infrastructure (CDRI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Coalition.
6. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013.
- (a) Twenty-sixth Annual Report and Accounts of the National Divyangjan Finance and Development Corporation (NDFDC), New Delhi for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of The Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
7. A copy each (in English and Hindi) of the following papers: -
- (i) (a) Annual Report and Accounts of the Sunlight Educational Society, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (ii) (a) Annual Report and Accounts of the Lebenshilfe, Visakhapatnam, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (iii) (a) Annual Report and Accounts of the Voluntary Organization of Rural Development Society (VORDS), Kurnool, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.

- (iv) (a) Annual Report and Accounts of the Siri Institute for the Mentally Handicapped Kakinada, East Godavari District, Andhra Pradesh, for the year 2023-24.
(b) Review by Government on the working of the above Institute.
- (v) (a) Thirty-ninth Annual Report and Accounts of the Swarna Swayam Krushi of Society, Kandukur, Nellore District, Andhra Pradesh, for the year 2023-24.
(b) Review by Government on the working of the above Institute.
- (vi) (a) Annual Report and Accounts of the Santhivardhana Ministries, East Godavari, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (vii) (a) Annual Report and Accounts of the Nehru Yuvajana Seva Sangam, Tirupati District, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (viii) (a) Annual Report and Accounts of the Sathya Integrated Rural Education and Economic Development Society (SIREEDS), Chittoor, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (ix) (a) Annual Report and Accounts of the S.K.R Pupils Welfare Society, Prakasam District, Andhra Pradesh New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts
(b) Review by Government on the working of the above Institute.
- (x) (a) Annual Report and Accounts of the Rashtriya Seva Samithi, Tirupathi, Andhra Pradesh, for the year 2023-24.
(b) Review by Government on the working of the above Institute.
- (xi) (a) Annual Report and Accounts of the St. Ann's Manovikas Kendra run by St. Ann's Social Service Society, Andhra Pradesh for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (xii) (a) Annual Report and Accounts of the Bhagirath Sewa Sansthan, Ghaziabad, Uttar Pradesh for the year 2023-24.
(b) Review by Government on the working of the above Institute.
- (xiii) (a) Annual Report and Accounts of the Akhil Bhartiya Viklang Kalyan Samiti, Ayodhya, Uttar Pradesh for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (xiv) (a) Annual Report and Accounts of the Society of Christ Jyoti: Nav Vani School for the Hearing Impaired, Varanasi, Uttar Pradesh for the year 2023-24.
(b) Review by Government on the working of the above Institute.

- (xv) (a) Annual Report and Accounts of the Anand Training Charitable Society, Ghaziabad, Uttar Pradesh for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xvi) (a) Annual Report and Accounts of the Vrindavan Shiksha Evam Jan Kalyan Samiti, Sarsawan, Kaushambi, Uttar Pradesh for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xvii) (a) Annual Report and Accounts of the Pradesh, Deaf and Dumb School, Meerut Cantt, Uttar Pradesh, for the year 2023-24.
- (b) Review by Government on the working of the above Institute.
- (xviii) (a) Annual Report and Accounts of the Chetna, Aliganj, Lucknow, Uttar Pradesh, for the year 2023-24.
- (b) Review by Government on the working of the above Institute.
- (xix) (a) Annual Report and Accounts of the Aathmeeya Manasika Vikasa Kendram, Hyderabad, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xx) (a) Annual Report and Accounts of the Andhra Pradesh State Forum for Economically Weaker Sections, Nizamabad, Telangana for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xxi) (a) Annual Report and Accounts of the Shanthiniketan Residential Institution for Mentally Handicapped, Vanasthalipuram, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xxii) (a) Annual Report and Accounts of the Anuraag Human Services, Hyderabad, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xxiii) (a) Annual Report and Accounts of the ECO-CLUB, Brahma Institute for the Mentally Handicapped, Mahabubnagar District, Telangana for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xxiv) (a) Annual Report and Accounts of the Durgabai Deshmukh Vocational Training & Rehabilitation Centre (Andhra Mahila Sabha), Hyderabad, Telangana, for the year 2023-24.
- (b) Review by Government on the working of the above Institute.
- (xxv) (a) Annual Report and Accounts of the Child Guidance Centre, Hyderabad, Telangana for the year 2023-24.
- (b) Review by Government on the working of the above Institute.

- (xxvi) (a) Annual Report and Accounts of the Sadhana Society for the Mentally Handicapped, Hyderabad, Telangana, for the year 2023-24.
(b) Review by Government on the working of the above Institute.
- (xxvii) (a) Annual Report and Accounts of the People with Hearing Impaired Network (PHIN), Hyderabad, Telangana, for the year 2023-24, together with the Audited Accounts.
(b) Review by Government on the working of the above Institute.
- (xxviii) (a) Annual Report and Accounts of the New Don Bosco Educational Society, Secunderabad, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (xxix) (a) Annual Report and Accounts of the Type Writing Institution & Rural Development Service (TWIRDS), Thoubal, Manipur for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (xxx) (a) Annual Report and Accounts of the People Advanced in Social Services (PASS), Churachandpur, Manipur for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (xxxii) (a) Annual Report and Accounts of the Kangchup Area Tribal Women Society, Manipur for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (xxxiii) (a) Annual Report and Accounts of the Ambuja Cement Foundation, Rupnagar, Punjab, for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (xxxiiii) (a) Annual Report and Accounts of the Vocational Rehabilitation Training Centre for Blind, Ludhiana, Punjab for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (xxxv) (a) Annual Report and Accounts of the Pathway Centre for Rehabilitation and Education of Intellectual Disabled, Chennai, Tamil Nadu for the year 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (xxxvi) (a) Annual Report and Accounts of the Ayodhya Charitable Trust, Pune, Maharashtra for the year 2023-24.
(b) Review by Government on the working of the above Institute.
- (xxxvii) (a) Annual Report and Accounts of the Shree Ramana Maharishi Academy for the Blind, Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (xxxvii) (a) Annual Report and Accounts of the Union Learning Training and Reformative Activities, Khordha, Odisha, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xxxviii) (a) Annual Report and Accounts of the Association for Social Reconstructive Activities (ASRA), Cuttack, Odisha for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xxxix) (a) Annual Report and Accounts of the Kabi Narasingh Math Blind & Deaf, School, Ganjam, Odisha for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xl) (a) Annual Report and Accounts of the Society for Environmental Development and Voluntary Action (SEVA), Nayagarh, Odisha for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xli) (a) Annual Report and Accounts of the Institute for the Handicapped and Backward People, Kolkata, West Bengal, for the year 2023-24.
- (b) Review by Government on the working of the above Institute.
- (xlii) (a) Annual Report and Accounts of the SHELTER (Society for Help, Education, Love, Training and Employment for the Retarded), Hooghly, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xliii) (a) Annual Report and Accounts of the Ramakrishna Mission Blind Boys' Academy, Narendrapur, Kolkata, West Bengal, for the year 2023-24.
- (b) Review by Government on the working of the above Institute.
- (xliv) (a) Annual Report and Accounts of the Regional Rehabilitation & Research Centre, Rourkela, Odisha, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xlv) (a) Annual Report and Accounts of the Gurukul Spastic Society, Jaipur, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xlvi) (a) Annual Report and Accounts of the Spurthy Welfare Society, Prakasam District, Andhra Pradesh for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

- (xlvii) (a) Annual Report and Accounts of the St. Francis School for the Hearing Impaired, Thakurganj, Lucknow, Uttar Pradesh for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xlviii) (a) Annual Report and Accounts of the Handicapped Development Council, Agra, Uttar Pradesh for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (xlix) (a) Annual Report and Accounts of the All India Women's Conference, Berhampur, Odisha for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (l) (a) Annual Report and Accounts of the Shree Bhagwan Mahaveer Viklang Sahayata Samiti, Jaipur, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Samiti.
- (li) (a) Annual Report and Accounts of the Narayan Seva Sansthan Udaipur, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sansthan.
- (lii) (a) Annual Report and Accounts of the Mahatma Gandhi Seva Sangh, Parbhani, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sangh.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (liii) (a) Annual Report and Accounts of the Immaculate Heart of Mary Society, Madonna, Special School for the Deaf, Carmel Nagar, Vijayawada, Andhra Pradesh, for the year 2023-24.
- (b) Review by Government on the working of the above Society.
- (liv) (a) Annual Report and Accounts of the Nagda Zenith Social Welfare Society, Ujjain, Madhya Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (lv) (a) Annual Report and Accounts of the Voluntary Organization for Rural Improvement, Keonjhar, Odisha, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (lvi) (a) Annual Report and Accounts of the Pradesh Uttar Pradesh Mook Badhir Vidyalaya, Prayagraj, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

8. A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas, Notification No. G.S.R. 249(E), dated the 22nd April, 2024, publishing the Oil Industry Development Board Staff Provident Fund (Amendment) Rules, 2024, under sub-section (3) of Section 31 of the Oil Industry (Development) Act, 1974, along with delay statement.

9. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(i) (a) Sixty-fifth Annual Report and Accounts of the Oil India Limited (OIL), Dibrugarh, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

(ii) (a) Annual Report and Accounts of the Brahmaputra Cracker and Polymer Limited (BCPL), Guwahati, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Institute.

(iii) (a) Annual Report and Accounts of the Oil and Natural Gas Corporation Limited (ONGC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

10. A copy each (in English and Hindi) of the following papers: -

(a) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Bharat Petroleum Corporation Limited (BPCL), for the year 2024-25.

(b) Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Indian Oil Corporation Limited (IOCL), for the year 2024-25.

11. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 38 of the NFSU Act, 2020: -

(a) Annual Report and Accounts of the National Forensic Sciences University, Gandhinagar, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above University.

12. A copy each (in English and Hindi) of the following papers: -

(i) (a) Fifty-fifth Annual Report and Accounts of the Repatriates Co-operative Finance and Development Bank Limited (REPCO BANK), Chennai, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Bank.

- (ii) Annual Report and Accounts of the Institute of Correctional Administration, Chandigarh, for the year 2023-24, together with the Auditor's Report on the Accounts.
13. A copy each (in English and Hindi) of the following papers: -
- (i) (a) Annual Report and Accounts of the Ramakrishna Sarda Mission, Khonsa, Tirap, Arunachal Pradesh, for the years 2015-16 & 2016-17, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Organization.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above
- (ii) (a) Annual Report and Accounts of the Buddhist Culture Preservation Society, Arunachal Pradesh, for the years 2019-20, 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Society.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report and Accounts of the Bharat Sevashram Sangha, Murshidabad, West Bengal, for the years 2015-16, 2016-17, 2019-20, 2020-21 & 2021-22 together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Organization.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Annual Report and Accounts of the Bharat Sevashram Sangha Beldanga, Murshidabad, West Bengal, for the years 2015-16, 2016-17, 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Organization.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (v) (a) Annual Report and Accounts of the Bharat Sevashram Sangha Muluk Bolpur, Birbhum, West Bengal, for the years 2015-16 & 2016-17, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Organization.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (vi) (a) Annual Report and Accounts of the Bharat Sevashram Sangha Balurghat, Dakshin, Dinajpur, West Bengal, for the years 2015-16 & 2016-17, together with the Auditor's Report on the Accounts.
 (b) Review by Government on the working of the above Organization.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

- (vii) (a) Annual Report and Accounts of the GoaldihaJati-Upajati Blue Bird Women's Welfare Centre, West Bengal, for the years 2022-23 & 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Centre.
- (viii) (a) Annual Report and Accounts of the Bharat Sevashram Sangha, Kunor, Uttar Dinajpur, West Bengal, for the years 2022-23 & 2023-24, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Organization.
- (ix) (a) Annual Report and Accounts of the Vivekanand Institute of Social Health and Welfare Service (VISHWAS), Narainpur, Chhattisgarh, for the years 2017-18, 2018-19 & 2019-20, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (x) (a) Annual Report and Accounts of the Himalayan Buddhist Cultural Association, Kullu, Himachal Pradesh, for the years 2015-16 & 2016-17, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Association
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xi) (a) Annual Report and Accounts of the Rinchen Zangpo Society, Himachal Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Organization.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xii) (a) Annual Report of the Gram Vikas Parishad, Assam, for the years 2015-16 & 2016-17 and Annual Account for the years 2015-16, 2016-17 & 2017-18, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Organization.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xiii) (a) Annual Report and Accounts of the Adarsh Lok Kalyan Sanstha, Madhya Pradesh, for the years 2019-20, 2020-21, 2021-22 & 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Organization.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xiv) (a) Annual Report of the Keshav Gramoththan Shikshan, Samiti, Dindori, Madhya Pradesh, for the years 2016-17 & 2021-22 and Annual Account for the years

2016-17, 2021-22 & 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xv) (a) Annual Report and Accounts of the MP Adiwashi Sevak Sangh, Madhya Pradesh for the years 2019-20, 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xvi) (a) Annual Report and Accounts of the Pandey Shiksha Samiti Madhya Pradesh for the years 2019-20, 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xvii) (a) Annual Report and Accounts of the Khanderao Education Society, Maharashtra, for the years 2015-16 & 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xviii) (a) Annual Report and Accounts of the Renukadevi Shikshan Prasarak Mandal, Maharashtra, for the years 2021-22 & 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (xix) (a) Annual Report and Accounts of the Jai Hind Mitra Manda, Maharashtra for the years 2020-21, 2021-22 & 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (xx) (a) Annual Report of the Bharat Sevashram Sangh (Barajuri Unit) Ghatsila, Jharkhand, for the years 2020-21 & 2021-22, and Annual Account for the years 2016-17, 2021-22 & 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxi) (a) Annual Report of the Bharat Sevashram Sangha (Sonari), Jamshedpur, Jharkhand, for the year 2021-22, and Annual Account for the years 2021-22 & 2022-23, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Organization.
- (xxii) (a) Annual Report and Accounts of the Bharat Sevashram Sangha (Pakur), Jharkhand, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxiii) (a) Annual Report and Accounts of the Ramakrishna Mission Tuberculosis Sanatorium, Jharkhand, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxiv) (a) Annual Report and Accounts of the Ramakrishna Mission Ashrama Cherrapunjee, Assam, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxv) (a) Annual Report and Accounts of the International Rural Education & Cultural Association (INRECA), Narmada, Gujarat, for the years 2019-20, 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxvi) (a) Annual Report and Accounts of the Sri Swamy Sarva Dharma Sharanalaya Trust, Tumkur, Karnataka, for the years 2019-20, 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Trust.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxvii) (a) Annual Report of the Bharat Sevashram Sangha, Sundargarh, Odisha, for the years 2019-20 & 2020-21, and Annual Account for the years 2019-20, 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organization.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxviii) (a) Annual Report and Accounts of the Kalinga Institute of Social Sciences, Khordha, Odisha, for the years 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organization.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxix) (a) Annual Report and Accounts of the Holy Home, District Nuapada, Odisha, for the years 2016-17, 2021-22, 2022-23 & 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxx) (a) Annual Report of the Koraput Development Foundation, Koraput, Odisha, for the years 2013-14, 2014-15 and 2021-22 and Annual Account for the years 2013-14, 2014-15, 2015-16, 2016-17, 2021-22 & 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxxi) (a) Annual Report of the National Youth Service Action and Social Development Research Institute (NYSASDRI), Santhapur, Gondia, Dhenkanal, Odisha, for the years 2019-20 & 2020-21 and Annual Account for the years 2019-20, 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxxii) (a) Annual Report of the Prakalpa, Kendujhar, Odisha, for the years 2018-19, 2019-20 & 2020-21 and Annual Account for the years 2018-19, 2019-20, 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxxiii) (a) Annual Report and Accounts of the Sarvodaya Samiti, Gandhi Nagar, Koraput, Odisha, for the years 2016-17, 2017-18 & 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxxiv) (a) Annual Report and Accounts of the Shree Ramakrishna Ashrama, Rampur, Kalahandi, Odisha, for the years 2015-16, 2016-17, 2021-22 & 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers for the years 2015-16 and 2016-17 mentioned at (a) above.

- (xxxv) (a) Annual Report of the Society for Nature, Education and Health (SNEH), Bhubaneswar, Odisha, for the year 2020-21, and Annual Account for the years 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxxvi) (a) Annual Report of the Vishwa Jeevan Seva Sangha, Saradhapur, Khurda, Odisha, for the years 2015-16 & 2016-17, and Annual Account for the years 2015-16, 2016-17 & 2017-18 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above School.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxxvii) (a) Annual Report and Accounts of the Type Writing Institution & Rural Development Service, Manipur, for the years 2019-20, 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxxviii) (a) Annual Report and Accounts of the United Rural Development Service, Thoubal, Manipur, for the years 2019-20, 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xxxix) (a) Annual Report and Accounts of Chil Chil Asian Mission Society, Kanglatongbi, Manipur, for the years 2019-20, 2020-21 & 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xl) (a) Annual Report and Accounts of the Siamsinpawlpi Residential School, Lamka, Churachandpur, Manipur, for the years 2016-17 & 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above School.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xli) (a) Annual Report and Accounts of the Graameeya Makkal Abivirudhi Iyakkam Coimbatore, Tamil Nadu, for the years 2015-16 & 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above organization.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (xlii) (a) Annual Report of the Nilgiris Adivasi Welfare Association, Kotagiri, Tamil Nadu, for the year 2020-21, and Annual Account for the years 2020-21 & 2021-22 together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

14. A copy each (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Higher Education), under Section 50 of the Indian Institutes of Information Technology Act, 2014: -

- (1) S.O. 3226(E)., dated the 9th August, 2024, publishing the Indian Institute of Information Technology, Design and Manufacturing, Kurnool (Amendment) Statutes, 2024.
- (2) S.O. 3227(E)., dated the 9th August, 2024, publishing the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram (Amendment) Statutes, 2024.
- (3) S.O. 3228(E)., dated the 9th August, 2024, publishing the Pt. Dwarka Prasad Mishra - Indian Institute of Information Technology, Design and Manufacturing, Jabalpur (Amendment) Statutes, 2024.
- (4) S.O. 3229(E)., dated the 9th August, 2024, publishing the Atal Bihari Vajpayee - Indian Institute of Information Technology and Management, Gwalior (Amendment) Statutes, 2024.
- (5) S.O. 3230(E)., dated the 9th August, 2024, publishing the Indian Institute of Information Technology, Allahabad (Amendment) Statutes, 2024.

15. A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. G.S.R. 512(E)., dated the 20th August, 2024, publishing the Council of Architecture (Amendment) Rules, 2024, under sub-section (3) of Section 44 of the Architects Act, 1972.

16. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 and sub-section (4) of Section 30 of the Pondicherry University Act, 1985: -

- (a) Thirty-seventh Annual Report of the Pondicherry University, Puducherry, for the year 2022-23.
- (b) Annual Accounts of the Pondicherry University, Puducherry, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

17. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science Education & Research Act, 2007:-

- (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Pune, Maharashtra, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Pune, Maharashtra, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

18. A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 30 and sub-section (3) of Section 39 of the Indian Institutes of Information Technology Act, 2014: -

- (a) Annual Report of the Indian Institute of Information Technology, Design & Manufacturing (IIITD&M), Kancheepuram, Tamil Nadu, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Information Technology, Design & Manufacturing (IIITD&M), Kancheepuram, Tamil Nadu, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

19. (1) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central University Act, 2009: -

- (i) (a) Annual Report of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2019-20.
- (b) Annual Accounts of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (ii) (a) Annual Report of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2020-21.
- (b) Annual Accounts of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2020-21, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (iii) (a) Annual Report of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2021-22.
- (b) Annual Accounts of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2021-22, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (iv) (a) Annual Report of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2022-23.
- (b) Annual Accounts of the Central Tribal University of Andhra Pradesh, Vizianagaram, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

20. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of the Section 30 of the Central Universities Act, 2009: -

- (i) (a) Annual Report of the Mahatma Gandhi Central University, Motihari, East Champaran, Bihar, for the year 2020-21.
- (b) Review by Government on the working of the above University.
- (ii) (a) Annual Report of the Mahatma Gandhi Central University, Motihari, East Champaran, Bihar, for the year 2021-22.
- (b) Review by Government on the working of the above University.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

21. A copy each (in English and Hindi) of the following papers under sub-section (5) of Section 28 and sub-section (3) of Section 37 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017: -

- (i) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Dharwad, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (ii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Kota, Rajasthan, for the year 2023-24, and the Audit Report thereon.
- (b) Review by Government on the working of the above Institute.
- (iii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Nagpur, Maharashtra, for the year 2023-24, and the Audit Report thereon.
- (b) Review by Government on the working of the above Institute.

22. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (5) of Section 23 of the Indian Institute of Management Act, 2017:-

- (i) (a) Annual Report of the Indian Institute of Management (IIM), Mumbai, Maharashtra, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Management (IIM), Mumbai, Maharashtra, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (ii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Amritsar, Punjab, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

23. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 34 and sub-section (4) of Section 35 of the Indira Gandhi National Tribal University Act, 2007: -

- (a) Fifteenth Annual Report of the Indira Gandhi National Tribal University, Amarkantak, Madhya Pradesh, for the year 2022-23.
 - (b) Annual Accounts of the Indira Gandhi National Tribal University, Amarkantak, Madhya Pradesh, for the year 2022-23, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
24. A copy each (in English and Hindi) of the following papers: -
- (i) (a) Annual Report and Accounts of the Central Adoption Resource Authority (CARA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
 - (ii) (a) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development (NIPCCD), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
25. (1) A copy each (in English and Hindi) of the following papers under sub-section 1 (b) of Section 394 of the Companies Act, 2013: -
- (a) Annual Report and Accounts of the National Highways and Infrastructure Development Corporation Limited (NHIDCL), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

26. A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India on "Operational Performance of Hindustan Copper Limited" – Union Government (Commercial) – Ministry of Mines No. 12 of 2023 - (Performance Audit) under clause (2) of section 19A of the Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971,

11-07 a.m.

3. Message from Lok Sabha — Reported and Government Bill laid on the Table

(I) Secretary-General reported to the House, a message from Lok Sabha informing Rajya Sabha that the Lok Sabha at its sitting held on the 3rd December, 2024 passed the Banking Laws (Amendment) Bill, 2024.

(II) A copy of the above Bill, as passed by Lok Sabha, was laid on the Table.

11-08 a.m.

4. Reports of the Department related Parliamentary Standing Committee on Coal, Mines and Steel

Shri Deepak Prakash laid on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel:-

- (i) First Report on Demands for Grants (2024-25) pertaining to the Ministry of Coal;
- (ii) Second Report on Demands for Grants (2024-25) pertaining to the Ministry of Mines; and
- (iii) Third Report on Demands for Grants (2024-25) pertaining to the Ministry of Steel.

5. Statement of the Department related Parliamentary Standing Committee on Energy

Shri Harsh Mahajan laid on the Table, a copy (in English and Hindi) of the Statement showing Final Action-Taken by the Government on observations/recommendations contained in the Fortieth Report (Seventeenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Energy on Action-Taken by the Government on observations/recommendations contained in the Thirty-Fifth Report (Seventeenth Lok Sabha) of the Committee on 'Demands for Grants (2023-24) pertaining to the Ministry of Power'.

11-09 a.m.

6. Motion for Election to the Council Established Under Section 31(1) of the Institutes of Technology Act, 1961

A motion for election of one Member to the Council Established Under Section 31(1) of the Institutes of Technology Act, 1961 was moved and adopted.

Ψ11-11 a.m.

7. Matters raised with Permission

1 Shri Madan Rathore raised a matter regarding need to address the problem of drug addiction among children.

11-14 a.m.

2. Shrimati P. T. Usha raised a matter regarding need to amend the DOPT Sports Casual leave order dated 16.07.1985.

Φ11-21 a.m.

3. Dr. Dinesh Sharma raised a matter regarding need to address the issues related to environmental protection.

Ψ From 11-10 a.m. to 11-11 a.m. – some points were raised.

Φ From 11-15 a.m. to 11-19 a.m. – some points were raised.

∇11-26 a.m.

4. Dr. Ashok Kumar Mittal raised a matter regarding need for Banking Sector reforms in India.

11-29 a.m.

5. Shri Iranna Kadadi raised a matter regarding demand to increase the amount of financial assistance from 1.30 Lakh to 2 Lakh given under the scheme of Pradhan Mantri Awas Yojana-Gramin (PMAY-G).

11-32 a.m.

6. Shri Rameswar Teli raised a matter regarding demand to take preventive measures to combat with devastating flood situations in Assam.

11-33 a.m.

7. Shri Chunnilal Garasiya raised a matter regarding demand to expedite the construction work of road connecting Kherwara to Swaroopganj in Rajasthan at NH 927-A.

11-36 a.m.

8. Shri Sadanand Mhalu Shet Tanavade raised a matter regarding need to address the challenges faced by Small and Micro Enterprises of Goa due to inefficient banking system.

11-38 a.m.

9. Dr. K. Laxman raised a matter regarding need to address the problem of drinking water in India.

11-40 a.m.

10. Shrimati Darshana Singh raised a matter regarding need to promote medical tourism in India.

11-43 a.m.

11. Shri Niranjana Bishi raised a matter regarding demand for comprehensive development of Harishankar Temple in the Gandhamardan Hills of Odisha.

11-46 a.m.

12. Dr. Sikander Kumar raised a matter regarding need to curb the use of pesticides in Agriculture.

11-48 a.m.

13. Shri Naresh Bansal raised a matter regarding demand for censorship on Over The Top (OTT) platforms.

11-51 a.m.

14. Shri M. Shanmugam raised a matter regarding demand to cover jobless workers of Textile sector under Rajiv Gandhi Shramik Kalyan Yojana (RGSKY).

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∇ From 11-23 a.m. to 11-25 a.m. – some points were raised.

11-54 a.m.

15. Ms. Sushmita Dev raised a matter regarding need to holistically improve the connectivity of Assam in terms of roads, railways and air.

11-57 a.m.

16. Dr. Kanimozhi NVN Somu raised a matter regarding demand to take immediate action to stop delivery of medicines through online delivery companies.

11-59 a.m.

17. Dr. Sangeeta Balwant raised a matter regarding demand to provide stoppages of various express trains at Dildarnagar, Zamania and Gahmar Railway Stations in Ghazipur district of Uttar Pradesh..

12-00 Noon

8. Starred Questions

Starred Question Nos. 91 to 95 were orally answered. Answers to remaining Starred Question Nos. (96 to 105) were laid on the Table.

9. Unstarred Questions

Answers to Unstarred Question Nos. 961 to 1120 were, laid on the Table.

1-00 p.m.

The House adjourned and re-assembled at 2-00 p.m.

2-00 p.m.

10. *Suo-moto* Statement by Minister

Shri. S. Jaishankar, Minister of External Affairs, made a statement on “Recent Developments in India's Relations with China.”

∇2-20 p.m.

11. Government Bill — Passed

The Boilers Bill, 2024

Shri Piyush Goyal, Minister of Commerce and Industry moved motion for consideration of the Bill.

The following Members took part in the discussion:—

- | | | |
|-------------|----|-------------------|
| @#2-25 p.m. | 1. | Shri Brij Lal |
| 2-35 p.m. | 2. | Shri Neeraj Dangi |

∇ From 2-19 p.m. to 2-20 p.m. – some points were raised.

@ From 2-21 p.m. to 2-22 p.m. – some points were raised.

#.At 2-22 p.m. – pl see item no.12 and From 2-23 p.m. to 2-25 p.m. – some points were raised.

2-47 p.m.	3.	Shrimati Mausam B Noor
2-53 p.m.	4.	Shri Anthiyur P. Selvarasu
2-58 p.m.	5.	Shri Golla Baburao
3-04 p.m.	6.	Dr. John Brittas
3-08 p.m.	7.	Shrimati Sulata Deo
3-14 p.m.	8.	Shrimati Seema Dwivedi
3-21 p.m.	9.	Dr. Dinesh Sharma
3-26 p.m.	10.	Dr. M. Thambidurai
3-32 p.m.	11.	Shri Deepak Prakash
3-38 p.m.	12.	Shri Naresh Bansal
3-44 p.m.	13.	Dr. Fauzia Khan
3-49 p.m.	14.	Shri Shambhu Sharan Patel
3-57 p.m.	15.	Shri Samik Bhattacharya
#4-05 p.m.	16.	Shri Baburam Nishad
4-12 p.m.	17.	Dr. Ajeet Madhavrao Gopchade

4-19 p.m.

Shri Piyush Goyal replied to the discussion.

5-11 p.m.

The motion for consideration of the Boilers Bill, 2024 was adopted.

Clauses 2 to 13 were adopted.

Clause 14, as amended was adopted.

Clauses 15 to 44 were adopted.

Clause 45, as amended was adopted.

Clause 1, the Enacting Formula and the Title were adopted.

5-19 p.m.

The motion moved by Shri Piyush Goyal that the Bill as amended be passed, was adopted and the Bill as amended was passed.

⊗12. Observations by the Chair

The Chairman made the following observations: -

“Hon’ble Members, time and again, I have invited your attention, I have invited your indulgence that we are being watched by the entire nation. And, our demeanour is causing a serious dilution of the institution, an institution meant for debate is not having it; and, therefore, getting into irrelevance. The Rule on a statement is explicit. The Hon’ble Minister, in detail, has taken the House in confidence. He could be as exhaustive as could be possible. Even on such an issue, the kind of indecorous behaviour I saw, the kind of body language reflected; when I say it every time it does not earn me any accolades. But, I do it for whose sake? I do it only to restore, Hon’ble Members, your dignity. I want you to kindly contribute and believe in some kind of rules. We have created this House, on occasions when people are watching us, as something which should not have been. I have no doubt the Statement of the Hon’ble Minister must have been seen by the entire country. They would be surely taking note of how comprehensive, how exhaustive and how understandingly he has conveyed a

From 4-02 p.m. to 4-03 p.m. – some points were raised.

⊗At 2-22 p.m.

point of view. I would request the Members, please interact among yourselves outside the House, evolve some kind of a consensus, that there are issues of security, of national importance, where we need to exhibit exemplary conduct.”

5-20 p.m

13. Special Mentions

The following Special Mentions were made: -

5-20 p.m.	1.	Dr. Ashok Kumar Mittal	Concern over increasing contempt cases in the country.
5-23 p.m.	2.	Shrimati Jebi Mather Hisham	Demand for measures to safeguard the rights of employees in Corporate sector.
5-25 p.m.	3.	Shri Sant Balbir Singh	Concern over increasing Cancer cases in India.
5-28 p.m.	4.	Shri Ramji Lal Suman	Concern over problems faced by farmers in wheat sowing due to shortage of fertilizers in the country.
5-30 p.m.	5.	Shri Shambhu Sharan Patel	Demand for construction of elevated bridge near Budhauri Chowk in Sheikhpura district in Bihar.
5-32 p.m.	6.	Shri Anil Kumar Yadav Mandadi	Demand to withdraw the decision to disinvest Vizag Steel Plant.
5-35 p.m.	7.	Shri H.D. Devegowda	Demand to address the problems of water scarcity in Bengaluru.
5-40 p.m.	8.	Dr. Fauzia Khan	Demand for optimizing Special Coaches for Targeted Groups in Indian Railways.
5-42 p.m.	9.	Shrimati Mamata Thakur	Urgent need to address delay in name change of West Bengal.
5-44 p.m.	10.	Dr. V. Sivadasan	Demand for construction of overbridges/underpasses on the National Highways in Kerala.
5-47 p.m.	11.	Dr. Ajeet Madhavrao Gopchade	Demand for compensation for unorganized workers through quasi-judicial mechanism.
5-49 p.m.	12.	Shrimati Phulo Devi Netam	Demand for purchase of surplus rice in Chhattisgarh.
5-51 p.m.	13.	Shri Kartikeya Sharma	Concern over issues being faced by migrant students/aspirants in India.
5-53 p.m.	14.	Shri Sanjay Seth	Demand for overall development of persons with disabilities.
5-56 p.m.	15.	Dr. Sasmit Patra	Demand for Special Category Status for Odisha.

5-59 p.m.	16.	Shri Abdul Wahab	Urgent need for Affordable and Enhanced Cancer Screening Facilities at the District level.
6-01 p.m.	17.	Shri Mahendra Bhatt	Demand for connecting the entire area of Dehradun with rail service.
6-02 p.m.	18.	Shri Neeraj Dangi	Demand for making law to ban the use of social media by children below 16 years of age.
6-04 p.m.	19.	Shri Brij Lal	Concerns over road accidents in India.
6-07 p.m.	20.	Shri Raghav Chadha	Demand for awarding Bharat Ratna to Shaheed-e-Azam Sardar Bhagat Singh ji.

6-09 p.m.

The House adjourned till 11-00 a.m. on Thursday, 5th December, 2024.

P. C. MODY,
Secretary-General